

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3027  
TO BE ANSWERED ON 5<sup>TH</sup> JANUARY, 2018**

**BRAIN DRAIN**

**3027. SHRI HARINARAYAN RAJBHAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the country is facing the problem of brain drain of medical practitioners which is directly affecting health sector;
- (b) if so, the number of students who went to foreign countries for higher medical studies, State/UT-wise including Uttar Pradesh along with the number of students out of them who returned back to India;
- (c) whether the Government has taken strict action to stop brain drain of medical practitioners; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): Some medical practitioners migrate to other countries for pursuing higher studies and employment. However, no such data is maintained centrally.

As per the requirements of the Government of USA, Statement of Need (SON) Certificate and Exceptional Need Certificates (ENC) are issued by the Ministry of Health and Family Welfare to Indian students going to USA on J-1 visa for higher studies / PG courses in medical specialities / super – specialties. From the year 2015 to 2017, the total number of SON Certificate / ENC issued to Indian students are as follows:

Year	SON Certificate	ENC	Total
2015	959	174	976
2016	891	19	910
2017	958	14	972

Contd.....

Further, the following steps have been taken by the Central Government to stop brain drain and to improve the working conditions of the doctors:

(i) As per the extant guidelines, No Obligation to Return to India (NORI) Certificate is not issued to anyone under any circumstances, except in cases where the age of the applicant is over 65 (sixty-five) years on the date of submission of application.

(ii) Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.

(iii) MCI regulations has been amended to provide the age of superannuation for doctors in teaching cadre can go upto 70 years.

(iv) Assured Career Progression Scheme for faculty of Central Government Institutions has been revised to make it more beneficial.

(v) Various allowances available to faculty like Non Practicing Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.

(vi) Removal of embargo/rider imposed on foreign qualified PG Doctors from five English speaking nations i.e. US, UK, Canada, Australia and New Zealand in case of taking teaching profession. They are now allowed to take up the post of Assistant Professor in respective department.

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